

Five Year Plan, at a total outlay of Rs. 732.75 crore to develop a network of Trauma Centres along the Golden Quadrilateral, North-South and East West Corridors of the National Highways to help the accident victims. National Highways Authority of India (NHAI) is providing Ambulances on an average at every 50 km interval on completed stretches of National Highways through O and M contractors/concessionaire with basic life support system along with para medical staff as approved by Ministry of Health and Family Welfare. Till now, NHAI has provided 180 ambulances on the National Highways entrusted to it. Further, the Ministry of Road Transport and Highways is committed to provide 140 advanced life support ambulances to 140 identified hospitals under this Scheme of Ministry of Health and Family Welfare.

In addition to the above, the Ministry of Road Transport and Highways, under the scheme “National Highways Accident Relief Service Scheme (NHARSS)” has provided 437 Ambulances to the States/UTs/NGOs for relief and rescue measures in the aftermath of accidents by way of evacuating road accident victims to the nearest medical aid centre.

(e) and (f) The Ministry is in the process of setting up of a separate body *i.e.*, Road Safety and Traffic Management Board based on the recommendations of the Sunder committee to oversee road safety activities in the country in a comprehensive manner. Pending creation of the National Road Safety and Traffic Management Board, a Committee under the Chairmanship of Secretary (RT and H) is overseeing the road safety issues including preparation of an action plan for improving road safety scenario in the country.

Criteria for declaration of State road as a NH

3145. PROF. ALKA BALRAM KSHATRIYA:

DR. JANARDHAN WAGHMARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the criteria for declaring a State Road as a National Highway;

(b) the details of proposals received from various States for declaration/conversion/upgradation of State roads as NHs during each of the last three years, State-wise;

(c) the details of State roads upgraded/converted into NHs during the said period along with the funds sanctioned and expenditure incurred, State-wise; and

(d) the target fixed for connecting State roads with NHs during 2010-11?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) An eleven point criteria broadly has been devised for declaring a state road/stretch as a National Highways (NH). A copy of the same is given in Statement-I (See below).

(b) State-wise details of the proposals received from various State Governments is given in Statement-II (See below). Year-wise details are not maintained.

(c) The details of the state roads upgraded/converted into National Highways during the said period are given in Statement-III (See below). The allocation of funds for development and maintenance of National Highways is made in lumpsum State-wise. No separate funds are allocated for new National Highways.

(d) Expansion of National Highway network is a continuous process and declaration of new National Highways is taken up from time to time depending upon, requirement of connectivity, *inter-se* priority and availability of funds. No targets have been fixed for developing of State Roads as National Highways during 2010-11.

Statement-I

Criteria for declaration of National Highways

1. Roads which run through the length and breadth of the country.
2. Roads connecting adjacent countries.
3. Roads connecting the National Capital with State Capital and roads connecting mutually the State Capitals.
4. Roads connecting major ports, large industrial centers or tourist centers.
5. Roads meeting very important strategic requirements.
6. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby.
7. Roads which help opening up large tracts of backward area and hilly regions.
8. National Highways grid of 100 Km is achieved.
9. The road must be up to the standard laid down for State Highways-both in its technical requirements as well as the land requirements.
10. The road and right of way must be free of any type of encroachment and should be the property of the State Government.
11. The right of way required for the National Highways (preferable 45m, minimum 30m) must be available for acquiring, free of encroachments and the State Government would complete acquiring formalities within six months.

Statement-II

Details of proposals from various State Governments

Sl.No.	Name of State	No. of proposals received
1	2	3
1.	Andhra Pradesh	22
2.	Assam	01
3.	Bihar	01
4.	Dadra and Nagar Haveli	02

1	2	3
5.	Gujarat	19
6.	Haryana	04
7.	Himachal Pradesh	11
8.	Jharkhand	02
9.	Karnataka	28
10.	Kerala	01
11.	Madhya Pradesh	02
12.	Maharashtra	17
13.	Meghalaya	02
14.	Manipur	01
15.	Mizoram	01
16.	Nagaland	03
17.	Orissa	13
18.	Puducherry	05
19.	Punjab	03
20.	Rajasthan	25
21.	Sikkim	04
22.	Tamil Nadu	07
23.	Tripura	01
24.	Uttar Pradesh	08
25.	Uttarakhand	03
26.	West Bengal	01

Statement-III

Notified National Highways during each of the last three years and the current year, State-wise.

(2007-08)

State	National Highways No.	Stretch	Approx Length (Km.)
1	2	3	4
West Bengal	31D	Siliguri-Salsalabari-Fulbari-Mainaguri- Dhupguri, Falakata and Sonapur	147

1	2	3	4
Kerala	47C	Kalamassery, crossing NH-17 and terminating at Vallarpadam	17
(2008-09)			
Arunachal Pradesh	229	The highway starting from Tawang Passing through Bomdila, Nechipur, Seppa, Sagalee, Ziro, Daporijo, Aalong and terminating at Pasighat in the state of Arunachal Pradesh.	1090
Arunachal Pradesh	Extension of NH 52B	The highway starting from Mahadevpur Passing through Namchik, Changlang, Khonsa and Kanubari in the state of Arunachal Pradesh and terminating near Dibrugarh in the state of Assam, joining with approaches to Bogibeed bridge.	450
Arunachal Pradesh	Extension of NH 37	The National Highway Number 37 is extended from its dead end near Saikhowaghat in Assam to join NH 52 near Roing in Arunachal Pradesh.	60
Tamil Nadu	Extension of NH-226	The highway starting from Perambalur connecting Perali, Keelapalur, Ariyalur, Kunnam, Thiruvaiyaru, Kandiur and joining NH-226 at. Thanjavur in the State of Tamil Nadu.	85
Tamil Nadu	230	The highway starting from Madurai connecting Tiruppuvanam, Poovandhi, Sivaganga, Kalaiyarkoil, Tiruvadanai and terminating at Tondi Port town in the State of Tamil Nadu.	82
West Bengal	Extension of NH-2B	The highway starting from Bolpur connecting Prantik, Mayureswar and terminating at Mollarpur at the junction of NH-60 in the State of West Bengal.	54
Himachal Pradesh	20A	The highway starting from Nagrota at the Junction of NH 20 connecting Ranital, Dehra and terminating at Mubarikpur at the Junction of NH 70 in Himachal Pradesh	91

1	2	3	4
Himachal Pradesh	72B	The highway starting from Paonta at the Junction of NH 72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tuini in Uttrakhand and terminating at Hatkoti in Himachal Pradesh	109
Uttrakhand	72B	The highway starting from Paonta at the Junction of NH 72 connecting Rajban, Shillai in the State of Himachal Pradesh and passing through Minus, Tuini in Uttarakhand and terminating at Hatkoti in Himachal Pradesh	51
Uttar Pradesh	231	The highway starting from Raibareli connecting Salon, Pratapgarh, Machlishahar and terminating at Jaunpur in the state of Uttar Pradesh.	169
	232	The highway starting from Ambedkarnagar (Tada) connecting Sultanpur, Amethi, Raibareli, Lalganj, Fatehpur and terminating at Banda in the state of Uttar Pradesh	305
	232A	The highway starting from Unnao and terminating at Lalganj (junction of NH 232) in the state of Uttar Pradesh.	68
	233	The highway starting from India/ Nepal Border (connecting to Lumbani) via Naugarh, Sidarthnagar, Bansi, Basti, Tanda, Azamgarh and terminating at Varanasi in the state of Uttar Pradesh.	292
	235	The highway starting from Meerut connecting Hapur, Gulawthi and terminating at Bulandshahar in the State of Uttar Pradesh.	66
Andhra Pradesh	18A	The highway starting from Puthalapattu and terminating at Tirupati in Andhra Pradesh.	42

1	2	3	4
Andhra Pradesh, Karnataka, Tamil Nadu	234	The highway starting from Mangalore connecting Beltangadi, Mudigare, Belur, Huliya, Sira, Madhugiri, Chintamani in Karnataka, Venktagiri Kota in Andhra Pradesh, Pernampet, Gudiyattam, Katpadi, Vellore, Pushpagiri, Polur and terminating at Tiruvanamalai-Viluppuram in Tamil Nadu	780
(2009-10)			
Delhi/Haryana	236	The Highway starting from Mehrauli connecting Andheria More, Chattarpur T point in the territory of Delhi and terminating at Gurgaon on NH 8 in the State of Haryana.	13.45
Madhya Pradesh	69A	The highway starting from Multai on existing NH-69 connecting Chikhli, Dunawa, Chindwara, Chaurai and terminating at Seoni on National Highway No.7 in the State of Madhya Pradesh	154.21
Madhya Pradesh/ Maharashtra	26B	The highway starting from Narsinghpur on the existing National Highway No.26 connecting Harrari, Amarwada, Chindwara, Sausar in the State of Madhya Pradesh and terminating at Saoner on existing National Highways No.69 in the State of Maharashtra.	202.593 in MP 15.17 in Maharashtra

Upgradation of five State Highways in Karnataka

3146. DR. VIJAY MALLAYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the State Government of Karnataka has requested urgent upgradation of five State Highways, out of the nineteen proposals submitted during the year 2010-11;
- (b) the status of upgradation work and by when such work is likely to be completed; and
- (c) whether the upgradation is incomplete or partially complete, the reasons therefor and target date of completion?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.